

Annexure 2

List of Unsecured Financial Creditors belonging to any class of creditors

(Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation process) Regulations, 2016)													(Amount in Rs)
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted					Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SREI (BSC C&C JV Claim)		146 50 26 106									146 50 26 106	Under Verification, Information requested from Claimant
2	IIFCL		147 28 16 257	147 28 16 257									
3	EARCPL		110 15 66 499	110 15 66 499									
4	IFCI Factors		15 31 14 709	15 31 14 709									
5	Upkar Singh & Gurcharan Singh		3,346,271								3,346,271		
6	Baljeet Kaur & Gurmeet Singh		3,066,602								3,066,602		
7	Parminder and Ravinder Kaur		3,145,779								3,145,779		
Total			420 20 82 223	272 74 97 465							95 58 652	146 50 26 106	